

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

DATED: ALLAHABAD: July 01, 2013

**No. 955 /DR(S)/2013**

Pursuant to U.P. Government Notification/Appointment No. **660/II-4-13-32(1)/2011** dated **24.06.2013** Sri **Sharib Ali** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Mainpuri.

**No. 956 /DR(S)/2013**

Pursuant to U.P. Government Notification/Appointment No. **660/II-4-13-32(1)/2011** dated **24.06.2013** Sri **Neeraj Kushwaha** candidate of Civil Judge, Junior Division to be Civil Judge, Junior Division, Jalaun at Orai in the vacant court.

**No. 957 /DR(S)/2013**

Pursuant to U.P. Government Notification/Appointment No. **660/II-4-13-32(1)/2011** dated **24.06.2013** Sushri **Kavita Singh** candidate of Civil Judge, Junior Division is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Mahoba in the vacant court.

**No. 958 /DR(S)/2013**

Pursuant to U.P. Government Notification/Appointment No. **660/II-4-13-32(1)/2011** dated **24.06.2013** Sri **Sanjiv Kumar Tripathi** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Azamgarh.

**No. 959 /DR(S)/2013**

Pursuant to U.P. Government Notification/Appointment No. **660/II-4-13-32(1)/2011** dated **24.06.2013** Sri **Bhanu Pratap Singh** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Bahraich.

**No. 960 /DR(S)/2013**

Pursuant to U.P. Government Notification/Appointment No. **660/II-4-13-32(1)/2011** dated **24.06.2013** Sri **Mayank Tripathi** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Basti.

**No. 961 /DR(S)/2013**

Pursuant to U.P. Government Notification/Appointment No. **660/II-4-13-32(1)/2011** dated **24.06.2013** Sri **Rajiv Kamal Pandey** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Pratapgarh.

**No. 962 /DR(S)/2013**

Pursuant to U.P. Government Notification/Appointment No. **660/II-4-13-32(1)/2011** dated **24.06.2013** Sushri **Shambhavi Yadav** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Pratapgarh.

**No. 963 /DR(S)/2013**

Pursuant to U.P. Government Notification/Appointment No. **660/II-4-13-32(1)/2011** dated **24.06.2013** Sri **Manish Kumar** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Ghazipur.

**No. 964 /DR(S)/2013**

Pursuant to U.P. Government Notification/Appointment No. **660/II-4-13-32(1)/2011** dated **24.06.2013** Sushri **Priti Chaudhary** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Auraiya.

**No. 965 /DR(S)/2013**

Pursuant to U.P. Government Notification/Appointment No. **660/II-4-13-32(1)/2011** dated **24.06.2013** Sri **Om Pal Singh** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Hathras.

**No. 966 /DR(S)/2013**

Pursuant to U.P. Government Notification/Appointment No. **660/II-4-13-32(1)/2011** dated **24.06.2013** Sushri **Manju Kumari** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Pratapgarh.

**No. 967 /DR(S)/2013**

Pursuant to U.P. Government Notification/Appointment No. **660/II-4-13-32(1)/2011** dated **24.06.2013** Sri **Pramod Singh Yadav** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Deoria.

**No. 968 /DR(S)/2013**

Pursuant to U.P. Government Notification/Appointment No. **660/II-4-13-32(1)/2011** dated **24.06.2013** Sri **Shiva Nand Gupta** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Pratapgarh.

**No. 969 /DR(S)/2013**

Pursuant to U.P. Government Notification/Appointment No. **660/II-4-13-32(1)/2011** dated **24.06.2013** Sri **Sunil Kumar** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Deoria.

**BY ORDER OF THE COURT,**

sd/-  
**(ANANT KUMAR)**  
**REGISTRAR GENERAL**

**No. 231/DR (S)/2013: Allahabad: Dated: July 01, 2013**

Copy forwarded for information & necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow requesting him to impart Induction Training to aforesaid newly appointed Civil Judge, Junior Division in their wisdom. (Information available on E-mail).
5. The Registrar, High Court, Lucknow Bench, Lucknow . (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judges, Auraiya, Azamgarh, Bahraich, Basti, Deoria, Ghazipur, Hathras, Jalaun at Orai, Mahoba, Mainpuri and Pratapgarh along with photocopy of U.P. Government Appointment/Notification No. 660/II-4-13-32(1)/2011 dated 24.06.2013 (Information available on E-mail).

All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad are directed that to permit the newly appointed candidates Civil Judge, Junior Division, to take over charge on the post.

The certificate of taking over charge by the candidate Civil Judge Junior Division be sent to the Deputy Registrar (Services), High Court, Allahabad.

All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad are directed to make arrangement for field training in the judgeship for newly recruited/ appointed candidates of Civil Judge, Junior Division as per instruction contained in letter No. 416/A.R.(S)/3-A/2009 dated 03.09.2009.

It is to add that local arrangement shall be made by you in pursuance of Court's Circular Letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. All newly appointed candidates of Civil Judge, Junior Division Batch-2012.

**Above mentioned appointed candidates Civil Judge, Junior Division will proceed to take over charge of their places of posting immediately.**

**Newly appointed candidates Civil Judge, Junior Division should note that**

**their appointment to the post of Civil Judge, Junior Division in U.P. Nyayik Sewa is purely temporary and until they are absorbed and appointed as permanent Civil Judge, Junior Division. They shall be subjected to general conditions of services applicable to temporary Government servant contained in Government Notification No. 20/I/74-Niyukti-3, dated June 11, 1975 and also under the condition laid down in U.P. Government Notification/Appointment No. 660/II-4-13-32(1)/2011 dated 24.06.2013.**

9. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
10. The Registrar (Confidential), High Court, Allahabad.
11. The Officer on Special Duty (Litigation), High Court, Allahabad
12. The Officer on Special Duty (Computer)/ In charge Computer Centre, High Court, Allahabad.
13. The Deputy Registrar (Budget), High Court, Allahabad.
14. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
15. The Section Officer (Admin. H) Section, High Court, Allahabad
16. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
17. P.S. to Hon'ble Administrative Judges, Auraiya, Azamgarh, Bahraich, Basti, Deoria, Ghazipur, Hathras, Jalaun at Orai, Mahoba, Mainpuri and Pratapgarh with the request to place this notification before His Lordship for kind perusal (Information available on E-mail).

**BY ORDER OF THE COURT.**

**sd/-  
(VIRENDRA KUMAR SRIVASTAVA)  
DEPUTY REGISTRAR (SERVICES)**